

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.02.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024 For Directions IA No. 239/2024	Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	
2	Comp App (AT) (CH) (Ins) No. 79/2024 Urgent Hearing IA No. 229/2024 For Stay IA No.230/2024 To dispense With IA No.231/2024	Anton Engineering Rep by Propretrix Zita Vija VS Sherisha Technologies Private Limited& 2Ors.	Mr. K P Sathish Kumar	For Caveator Mr. Chandhiok and Mahajan
3	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No.244/2024	Prasada Raju MRV VS Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2Ors. WITH	Mr. Avinash Krishnan Ravi	
4	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV VS Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2Ors.	Mr. Avinash Krishnan Ravi	For Caveator Mr. Rohan Rajasekaran

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023 To Adv. Hg.	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. Pranava Charan MG- R1 Mr. T Ravichandran- R2

	IA No.1436/2023			
6	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 Additional docs. IA No. 100/2024	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramania m & Associates
8	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	Mr. J Manivannan
9	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 6 Ors. WITH	Mr. Rohan Kothari	Mr. VVSN Raju – R1
10	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju – R1
11	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt Ltd Vs Ram Raghav Spintex Pvt Ltd. & Anr.	Mr. K Jagannathan	
12	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna S Vs UCO Bank	Mr. V Venkata Sivakumar	Mr. Surya Teja SS Nalla

13	Comp App (AT) (CH) (Ins) No. 360/2023 For Stay IA No. 1093/2023	Hackbridge Hewittic And Easun Ltd Vs State Bank of India	Mr. H Mohammed Farook	
14	Comp App (AT) (CH) (Ins) No. 369/2023 For Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd. WITH	Mr. Vivek Sinha	Ms. Anuradha Bisanai
15	Comp App (AT) (CH) (Ins) No. 456/2023 For Exemption IA No. 1424 & 1425/2023 For Condone Delay IA No. 1423/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator WITH	Mr. Arun C Mohan	
16	Comp App (AT) (CH) (Ins) No. 457/2023 For Condone Delay IA No. 1426/2023 To dispense with IA No. 1428/2023 For Exemption IA No. 1427/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Arun C Mohan	
17	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66/2024	Union Bank of India, Rep by Asst. General Manager, Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh

	IA No. 1017/2022 To implead IA No. 966/2023			
19	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia- R2
20	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	V. K. Shetty Vs Kavitha Surana	Mr. CS K Gaurav Kumar	
21	Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 For Additional docs IA No. 348 & 349/2023	M/s Malayalam Industries Ltd. Vs. Mr. K Easwar Pillai, RP of M/s. Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors	Mr. G.R. Lakshmanan	Mr. S. Sethuraman
22	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramana Kumar
23	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar
24	Comp App (AT) (CH) (Ins) No. 61/2022 To Restrain IA No.125/2022 Additional docs IA No.126/2022 For Exemption IA No.127/2022 Urgent Listing IA No.128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha
25	Comp App (AT) (CH) (Ins) No.167/2022	Captain Sahil Seghal Vs LEPL Projects Limited WITH	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
26	Comp App (AT) (CH) (Ins) No.168/2022	Captain Saket Chaurasia Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana

27	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
WITH				
28	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors.	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
29	Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023	Jasin Jose Vs Regional Provident Fund Commissioner-II	Mr. Jerin Asher Sojan	Mr. R Vishnu
30	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	Mr. CV Shailendran Mr. Jerin Asher Sojan
31	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	Mr. Sankar R Panicker
32	Comp App (AT) (CH) (Ins) No.390/2023 For Stay IA No.1189/2023	CA Mahalingam Suresh Kumar, Liquidator of M/s. Sri Venkat Ram Spinners Pvt. Ltd. Vs Ansio Industries Pvt. Ltd. & 2 Ors.	Mr. AG Sathyanarayana	Mr. Kumar Anurag Singh- R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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